

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 2**

**CP (IB) No. 180/Chd/Pb/2024**

**IN THE MATTER OF:**

**Biotechnology Industry Research  
Assistance Council**

**...Petitioner-Financial Creditor**

**Versus**

**GVS Biotech Private Limited & Ors.**

**...Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016**

**Order delivered on 18.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 22.07.2024 in the Supplementary List.

Sd/-

**Court Officer**

July 18, 2024  
Atiqur Rehman